Special Mentions 210 Yaswant Sinha Member, RS

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): Madam, I beg to move the following Motion:

"That in pursuance of item (xix) of clause (1) of statute 2 of Statutes of University of Delhi, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Court of the University of Delhi."

The question was put and the motion win? adonted

RE: ARREST AND DETENTION OF SHRI YASHWANT SINHA, MEMBER, RAJYA SABHA

डा॰ बापू कालदते (महाराष्ट्र) :उपसभापित जी, एक मिनट मेरी बात आप सुनिये। कल यहां यशवना सिन्हा जी के बारे में बात हुई थी और सारे सदन ने यह कहा कि उनको रिलीज करना आवश्यक है। मेरी जहां तक आज की इन्फारमेशन है, आज सबेरे तक यशवना सिन्हा जी को रिलीज नहीं किया गया था। इन लोगों की यह मांग है कि वे इस सदन में उपस्थित रहें लेकिन अभी तक उनको रिलीज नहीं किया गया है। मैं आपके माध्यम से जरूर चाहता हूं कि सरकार को कहा जाये कि सदन की कार्यवाही में हिस्सा लेने के लिए तुरन्त उन्हें रिहा करना चाहिए।

SHRI KAMAL MORARKA (Rajas-than): Madam, this morning we talked to Chandigarh. There is no information there. Mr. Buta Singh told us yesterday that he has taken a serious view of the matter. Even after 24 hours he cannot send his message! Kindly direct....

THE DEPUTY CHAIRMAN: I will direct the Minister of Parliamentary Affairs to look into the matter and inform the House in due course. (Interruptions)

SHRI M.S. GURUPADASWAMY (Karnataka): What has happened? The Home Minister assured us that intructions were being issued for his release. Nothing has happened.

SHRI A.G. KULKARNI (Maharashtra): The Home Minister said that he would get the information and bring it before the House. Please advise the Home Minister.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB). I will get in touch with the Home Minister and report back to the House.

THE DEPUTY CHAIRMAN: Our Parliamentary Affairs Minister will contact the Home Minister and report to the House.

SHRI M.S. GURUPADASWAMY: He assured us that he would make a statement also.

DR. BAPU KALDATE: He should bring him here and report him in the House. (*Interruptions*)

THE DEPUTY CHAIRMAN: If ihat

was done, then you would not be getting this chance to speak. The mere fact that I am allowing you to express your senti ments and the sentiments of other Mem bers... (Interruptions) The Minister of Parliamentary Affairs will inform the House. (Interruptions) The whole House.....(Interruptions) you are not alone.

Now, Shri Hari Singh. Not here. Shri R.S. Naik.

SPECIAL MENTIONS Delay in the establishment of Mangalore Refinery and Petro-Chemicals Project

SHRI R.S. NAIK (Karnataka): Madam, Deputy, Chairman, I want, to draw the attention of the House, through 211

[Shri R.S. Naik] you, to the delay in the establishment of Mangalore Refinery and Petro-Chemicals Project in Karnataka. Madam, the establishment of Mangalore Refinery and Pet-ro-chemicals Project is delayed for one reason or the other during all these years. This project was cleared by the Planning Commission about six years ago. In the year 1987, the Government of India approved the project to be set up. A tripartite agreement has already been signed in June/1987 between the Government of India, the Hindustan Petroleum Corporation Ltd. and the Indian Rayori Industries Ltd. of the Aditya Birla group. Consultancy contract for preparation of detailed project has also been signed in June, 1988. Detailed project report is already under preparation and is likely to be submitted to the Government of India very soon. The said project is likely to go on stream during early 1992, but no work has been started so far.

The State Government has "agreed to provide all assistance, infrastructure a/id support requested for by the project authorities. Karnataka State Government has already taken advance action on some important items like acquisition of land measuring around 1350 acres, construction of barrage for water supply, construction of approach road, etc. Besides that, even in regard to the downstream industries the State has taken action Government commissioning the Engineers India Limited for preparation of techno-economic feasibility report which has been furnished to the Department of Chemicals and Petrochemicals and Government of India.

Madam, I urge upon the Government that formal clearance of the project should not await submission of the DPR Which is more in the nature of a blueprint for implementation. Hence I request the Government to fulfill the aspirations of the people and a long-standing commitment to our State. I hope that the Government will seriously think over this

issue and examine what action should be taken at certain appropriate levels for early sanction and implementation of the project. With these words, I conclude.

THE DEPUTY CHAIRMAN: Shri Ram Naresh Yadav—Not here. Shri Sub-ramanian Swamy— Not here. Shri R.S. Naik-Not here.

Need to prohibit Cabaret Dances and Indecent Exposure in the Country

श्रीमती सत्या बहिन (उत्तरप्रदेश)ः महोदया, मैं आपकी धन्यवादी हूं कि आपने मुझे बोलने के लिए समय दिया। आज अंतर्राष्ट्रीय महिला दिवस है, जोंकि सम्पूर्ण विश्व में मनाया जा रहा है। मैं नारी वर्ग की तरफ से प्रधान मंत्री, श्री राजीव गांधी, की आधारी हूं जिन्होंने महिलाओं के लिए 30 प्रतिशत स्थान देने की घोषणा की है।

एक तरफ तो इस प्रकार के आयोजन खर्थ महिलाओं को दिये जाने वाले समाज में सम्मान के प्रतीक है। दूसरी तरफ कुछ ऐसे कार्य-काला हैं जो महिला वर्ग के माथे पर कलंक हैं।

महोदया, इस विषय में मैं आज महिला दिवस के उपलक्ष में इस सदन के माध्यम से सरकार से दिल्ली और पूरे देश में होने वाले कैबरे नृत्यों और नारी वर्ग के अंग-प्रदर्शन के आयोजनों को समाप्त करने का निवेदन करना चाहूंगी। कैबरे घरों में अर्घ-नम्र नृत्य भारतीय संस्कृति के बिलकुल खिलाफ है तथा सम्पूर्ण महिला वर्ग के लिए कलक है।

मैं इन पर सख्ती से प्रतिबंध लगाने की मांग करती हूं। इस प्रकार के आयोजन सभाज की मानसिक सोच को विकृत करते हैं, तथा अपराधों को जन्म देते हैं।

आज इसी प्रकार विज्ञापन एजेंसियां भी अपने व्यवसाय के लिए महिलाओं के अपमानजनक चित्र प्रदर्शित करती है। इन पर रोक लगाई जानी चाहिए। समाज में महिला वर्ग को सम्मान दिलाना है, तो उसकी मजबूरी में नारी का दुरुपयोग होने से बचाइये। गत दिनों दक्षिण दिल्ली के एक होटल से 75 महिलाओं, काल गर्ल्स को पुलिस ने गिरपतार किया। इनके आयोजकों के खिलाफ कठोर